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INVITATION FOR EXPRESSION OF INTEREST FOR
FIRST FLIGHT COURIERS LIMITED (UNDER CIRP)

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. First Flight Couriers Limited <u>(UNDER CIRP)</u> CIN No: U64100MH1988PLC047228
2.	Address of the registered office (As per MCA Records)	G-1001/ 02, Lotus Corporate Park, Off Jay Coach Flyover, Western Express Highway, Goregaon (East) Mumbai City MH 400063
3.	URL of website	Website of the Corporate Debtor is not in operation
4.	Details of place where majority of fixed assets are located	Lucknow, Ahmedabad, Bhopal, Jaipur
5.	Installed capacity of main products/ services	Not applicable
6.	Quantity and value of main products/ services sold in last financial year	Business of the Corporate Debtor is closed since February, 2019.
7.	Number of employees/ workmen	1 (one) employee at present
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Email request be sent to : cirpfirstflight@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Email request be sent to : cirpfirstflight@gmail.com
10.	Last date for receipt of expression of interest	Tuesday, 18th April, 2023
11.	Date of issue of provisional list of prospective resolution applicants	Friday, 28th April, 2023
12.	Last date for submission of objections to provisional list	Wednesday, 03rd May, 2023
13.	Process email id to submit EOI	cirpfirstflight@gmail.com

Date: 3rd April, 2023
Place: Mumbai

For First Flight Couriers Limited

Indrajit Mukherjee
Reg. No: IBBI/IPA-001/IP-P01533/2018-2019/12450
Registered Address of the Resolution Professional: B-405, Siddhivinayak Twins, Plot No. 9, Sector 17, Roadpali, Kalamboli, Navi Mumbai – 410218